

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) For the construction of Tea Board's Stall in Asian Fair, a sum of Rs. 1,84,320 has been provisionally paid to the Central Public Works Department subject to final adjustment. An *ad-hoc* payment of Rs. 8000 has been made to the Architect for interior designing and decor.

(b) The Architect did not make any visits to Darjeeling and other areas.

(c) The Architect for interior designing of the Board's stall was appointed from the list of approved architects and interior designers prepared by the Asian Fair authorities.

Transfer of Headquarters of Tea Board Chairman to Delhi

6298. SHRI R. N. BARMAN:
SHRI B. K. DAS:
CHOWDHUR:

Will the Minister of COMMERCE be pleased to state:

(a) whether the headquarters of Tea Board Chairman has been transferred to New Delhi;

(b) if not, the total number of days in 1971-72 and 1972-73 he spent at New Delhi on duty, the total amount paid for his air fare and daily allowance for duty at New Delhi, and

(c) whether any house building loan had been granted to him for construction of a house at New Delhi and if so, whether he took any earned leave in connection with construction of his house or was permitted to attend office at New Delhi during the period of construction of his house?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No, Sir.

	1971-72	1972-73
		(upto February, 1973)
(b) Total number of days spent on duty in New Delhi	77	95½
Air Fare	12203.10	17846.50
Daily Allowance	1809.50	2244.25

(c) Chairman, Tea Board had been granted house building loan by the Uttar Pradesh Government. He had not taken any earned leave during the last two years.

Prior-Permission by Chairman Tea Board to sell his Car

6299. SHRI R. N. BARMAN:
SHRI B. K. DAS:
CHOWDHURY

Will the Minister of COMMERCE be pleased to state

(a) whether Chairman of Tea Board obtained prior permission before selling his Mercedes Car to a tea firm and if so, what was the price received;

(b) the date of sale, date and value of original purchase and total mileage run; and

(c) whether he has drawn any Car Advance after the sale of his Mercedes?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir. The price received was Rs. 44,000.

(b) The car was sold on 4-1-1971.

The car was purchased in Germany in October, 1961 at about Rs. 10,000. On import into India in 1965 a duty of about Rs. 11,000 was paid plus usual freight and insurance. The date on